

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Punj Lloyd Limited Date of Commencement of Liquidation: 27-05-2022; List of Stakeholders as on Date: 02-07-2022; Name of IP: Mr. Ashwini Mehra; Process Number: 1; Last 5 digit of registration number: 10706

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	28	155830753793	28	144086510091		11744243702	0	Annexure 3
4	Unsecured financial creditors	11	9065197334	11	8566196404		104238991	394761939.00	Annexure 4
5	Operational creditors (Workmen)	1	30483	0	0		30483	0	Annexure 5
6	Operational creditors (Employees)	79	61318463	79	37471814		23846649	0	Annexure 6
7	Operational creditors (Government Dues)	18	18722064909	18	18136724893	30323328	555016688	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	337	105827097555	337	18887654912	44463753448	42475689195	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		474	289506462537	473	189714558114	44494076776	54903065708	394761939	